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Crl.A.No. 1188-1189 OF 1999

ITEM No.4

Court No. 9

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Criminal Appeal No. 1188-1189/1999

MD. IZHAR AND ORS

Appellant (s)

VERSUS

STATE OF BIHAR

Respondent (s)

( Office Report regarding payment of fee to AC)

Date : 11/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL  
HON'BLE MR. JUSTICE H.K. SEMA

For Appellant (s)

Ms. Neeru Vaid,Adv.(AC)

For Respondent (s)

Mr. B.B. Singh,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.....J  
.SP2

Considering the extent of work, Rs.750/- are  
ordered.

.SP1

[Naresh Kumar]  
Court Master

[ VP Tyagi ]  
Court Master